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Title: Need to take steps to revive Jammu and Kahmir Cement Limited and return of MBBS students from China..

SHRI HASNAIN MASOODI (ANANTNAG): Sir, Jammu and Kashmir Cement Limited was a profit-making industrial unit (PSU) till recent past. The Government reportedly is proposing to close the unit and sell it. I would make a request that as a first option, an effort should be made to revive the unit because the closure will push 400 families to starvation, and in the event the Government finds no option for revival to take steps to rehabilitate more than 400 employees of the unit, and also clear the backlog of wages.

Sir, I use this opportunity also to highlight that one student namely Manzoor Ahmad Dar, S/o Ab Mafeed Dar, R/o Trichal, Pulwama, J&K, India has not returned. The university name is Hubei University of Chinese Medicine at Wuhan. His return has not been facilitated.

I would make a request to the hon. External Affairs Minister and all those associated with the return of those students to ensure that he is back in Delhi and his return to Jammu and Kashmir is facilitated.

माननीय अध्यक्ष: श्री रितेश पाण्डेय जी, आपको दल ने सदन का नेता बनाया है लेकिन सदन में वकील नहीं बनाया है, अगर सदन की सहमति हो तो लंच किया जाए और अगर सहमति नहीं है तो लंच स्किप किया जाए ।

अनेक माननीय सदस्य: हां, लंच किया जाए ।

माननीय अध्यक्ष: क्या इस पर वोटिंग करायी जाए, माननीय मुलायम सिंह जी जो कहेंगे, वह मान लेंगे ।

श्री मुलायम सिंह यादव (मैनपुरी): अध्यक्ष महोदय, लंच बहुत जरूरी है ।

माननीय अध्यक्ष: सदन की कार्यवाही भोजन अवकाश के लिए दो बजे तक स्थगित की जाती है ।

13.14 hrs

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.